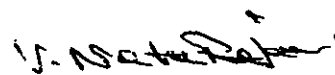


Notice

It is hereby informed that the Application bearing no. 980236 and opposition bearing no. 166098 in Class – 16 fixed for hearing on 12-09-2017 and Application bearing no. 685278 and opposition bearing no. 207098 in Class – 16 fixed for hearing on 13-09-2017 stands cancelled as per Hon'ble Court's direction. The hearing notice issued inadvertently for fixing the above hearing on the dates mentioned above is also to be treated as cancelled. The respective parties have been informed to take notice of this intimation.

This is in compliance with the direction's of the Hon'ble Court.



(V. NATARAJAN)

DEPUTY REGISTRAR OF TRADE MARKS & GI